

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100509/2017	The State Dongri Police Station Vs Monu Pehlad Malvi	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100310/2016	THE STATE OF WORLI POLICE STATION Vs AMIT SUNIL BAGADE	
<u>EVIDENCE</u>				
3	POCSO SPL CASE	100105/2018	The State - Shivaji Nagar Police Station Vs Salman Mohammad Shabbir Khan @ Mister	Meera Choudhari
(Main Matter REMAND APPL POCSO/0101084/2017)				
<u>CHARGE</u>				
4	POCSO SPL CASE	100208/2018	The State of Wadala T.T.Police Station Vs Raja Jaiswal @ Suraj Kumar Ramnivas Saket	
(Main Matter REMAND APPL POCSO/0101070/2017)				
<u>APPEARANCE</u>				
5	POCSO SPL CASE	100325/2018	The State of Shahu Nagar Police z Station Vs Vaibhav Shivram Jadhav	
6	POCSO SPL CASE	1000423/2018	The State of Shivaji Nagar Police Station Vs Juber Mohd. Shabbir Shekha	PP
7	REMAND APPL POCSO	100992/2019	The State- Santacruz Police Station Vs Shivdeep Ramkuber Kanojiya	
8	POCSO SPL CASE	100644/2019	The State of Maharashtra - Antop Hill Police Station Vs Anup Vijaykumar Sharma	PP
9	POCSO SPL CASE	100683/2019	The State of Maharashtra - Mahim Police Station Vs Raees Iqbal Ahamad Sabirati	PP

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10	POCSO SPL CASE	100723/2019	The State of Maharashtra - Bhandup Police Station Vs Sahil Irfan Khan	PP
<u>R-E U-S 299 CR.P.C</u>				
11	POCSO SPL CASE	100267/2016	THE STATE OF TROMBAY POLICE STATION. Vs DILSHAD IRSHAD ANSARI	
